

**ORDER PASSED DURING CORONA LOCKDOWN**

*STATE VERSUS RAVIKANT & ANOTHER*

*FIR No.98/2021 DATED 25.04.2021  
POLICE STATION SADAR SHIMLA*

**ORDER**

PRESENT: Advocate Sh Pankaj Chauhan for applicants.

This order shall jointly dispose off two applications separately filed on behalf of accused Ravikant and Aruna Sharma for acceptance and attestation of Bail bonds being submitted in compliance to order dated 10.05.2021 passed by Id Additional Sessions Judge (II) Shimla.

It is submitted that aforesaid accused were arrested in connection with aforesaid FIR registered under Section 306 read with 34 IPC and are in judicial custody, but have been admitted to bail vide order dated 10.05.2021 passed by Id Additional Sessions Judge (II) Shimla. In compliance to conditions of bail, Shri Krishan Kumar s/o late Shri Chartroom Ram is ready to furnish Surety bonds in the sum of Rs.1,00,000/- each on behalf of both the accused.

I have carefully gone through the Surety bond supported with affidavit, revenue papers of property in the name of Surety along with copy of Aadhar card. The Surety is identified by Adv Sh Pankaj Chauhan. On going through these documents I am satisfied as to the solvency of Sh Krishan Kumar to furnish Surety for both the accused. Accordingly the Surety bonds as furnished are attested and accepted by me. Let the Personal bond of both accused alongwith Release Warrants be issued to Jail Superintendent to apprise the accused of conditions of bail, obtain their signatures in acceptance of the terms of bail, and release the accused if not required in connection with any other FIR. The Personal bonds after attestation be returned to this Court. Release order / warrants have been handed over to Process Server Sh Sandeep to hand it over to the Jail Superintendent for compliance. These papers along with the application / information received through email from SHO PS Sadar be tagged with concerned FIR.

Technical team to upload a copy of this order on the website of District Court and another copy be sent to concerned Jail Superintendent by email.

Announced  
11.05.2021

Dr Parvinder Singh Arora  
Chief Judicial Magistrate, Shimla.